

**ORISSA HIGH COURT****FILING REPORT AS ON :12/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0005395/2023	BADAL KUMAR PRADHAN VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	//0 J.M.F.C.,DASAPALLA(Nayagarh ) 2(B)CC/0000006/2023
2	BLAPL/0005396/2023	DASARATHI LENKA @ DHANDU VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /90 /2023 JMFC, BHAPUR(Nayagarh ) GR/0000087/2023
3	BLAPL/0005397/2023	SONU @ DINABANDHU NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /135 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul ) GR/0000428/2023
4	BLAPL/0005398/2023	SUBHASHREE NAYAK VS STATE OF ODISHA	DEBENDRA PRADHAN VS	BALIANTA P.S. /45 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000204/2023
5	BLAPL/0005399/2023	KUNA CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /73 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0000421/2021
6	BLAPL/0005400/2023	KUNA CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /74 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0000422/2021
7	BLAPL/0005401/2023	BIKASH KUMAR MALLIK @ TULU VS STATE OF ODISHA	BHABANI SANKAR DAS VS	DELANGA /190 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000104/2023
8	BLAPL/0005402/2023	PRINCE PATEL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TARBHA /62 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000010/2023
9	BLAPL/0005403/2023	RAJA MAJHI @ KUSHADHAJA MAJHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /243 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000110/2022
10	BLAPL/0005404/2023	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	CHHABI BEHERA VS	MOHANA /178 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000093/2022
11	BLAPL/0005405/2023	PRAHALLAD KHILA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000079/2022

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12	BLAPL/0005406/2023	NIRANJAN BARAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PODIA PS /52 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000117/2023
13	BLAPL/0005407/2023	ALOK SAHOO @ CHHABI VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /400 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) ST/0000060/2023
14	BLAPL/0005408/2023	ABHIRAM SAHOO @ PINU VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /67 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000013/2023
15	BLAPL/0005409/2023	RITESH BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	COLLIERY /56 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000018/2023
16	BLAPL/0005410/2023	RIZWAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	OLATPUR /13 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000084/2023
17	BLAPL/0005411/2023	SRIDHAR HARIJAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) TR/0000018/2020
18	BLAPL/0005412/2023	MANOJ MAHANTA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KEONJHAR SADAR /312 /2017 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000035/2018
19	BLAPL/0005413/2023	NANDAN GIRI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BADACHANA /109 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000012/2023
20	BLAPL/0005414/2023	RAJ KISHORE BEHERA @ KAIRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALIANTA P.S. /135 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000175/2023
21	BLAPL/0005415/2023	SATISH KUMAR AGRAWAL @ JAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /95 /2023 J.M.F.C., KESINGA(Kalahandi) CT/0000086/2023
22	BLAPL/0005416/2023	CHANDRA @ HARISCHANDRA SAHU VS STATE OF ODISHA	UDIT RANJAN JENA VS	PUINTALA /74 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000022/2023
23	BLAPL/0005417/2023	BHOLANATH PRADHAN	JYOTI RANJAN DEO	BARKOTE /67 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005418/2023	GURU SAGARIA	AMARESH DAS	KUNDRA /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005419/2023	ABHIRAM HARIJAN	AMARESH DAS	JEYPORE SADAR /205 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005420/2023	BABU DAS @ AGADHU	AMLAN SHAKTI PAUL	KHURDA MODEL /230 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005421/2023	MALAYA RANJAN BHUKTA	KARTIK CHANDRA TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005422/2023	SAMEER ORAM @ SAMIR ORAM	BIJAYA KUMAR RAGADA	RENGALI (SAMBALPUR) /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005423/2023	VINOD KUMAR	NITYANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005424/2023	PURNA CHANDRA JHANKAR	SWAYAMPRAVA DASH	BOUDH /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005425/2023	GOPAL PENTHIA	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005426/2023	LATIF KHAN @ LATIF	SABYASACHI MISHRA	NAYAPALLI P.S. /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005427/2023	PRINCE RAJ	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005428/2023	MALGAM CHANTI	TUKUNA KUMAR MISHRA	PARLAKHEMUNDI /165 /2022
		VS	VS	()

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35	BLAPL/0005429/2023	STATE OF ODISHA MALGAM CHANTI VS	TUKUNA KUMAR MISHRA VS	// PARLAKHEMUNDI /13 /2023 ()
36	BLAPL/0005430/2023	STATE OF ODISHA MALGAM CHANTI VS	TUKUNA KUMAR MISHRA VS	// PARLAKHEMUNDI /275 /2022 ()
37	BLAPL/0005431/2023	STATE OF ODISHA RABINDRA DALAI VS	ARIJEET MISHRA VS	// JEYPORE SADAR /24 /2023 ()
38	BLAPL/0005432/2023	STATE OF ODISHA DEEPAK BEHERA VS	ARIJEET MISHRA VS	// BANTALA /551 /2022 ()
39	BLAPL/0005433/2023	STATE OF ODISHA CHITARANJAN BEHERA @ CHITTARANJAN BEHERAJYOTIRMAYA SAHOO VS	VS	// RAMBHA (KHALLIKOTE) /99 /2019 ()
40	BLAPL/0005434/2023	STATE OF ODISHA BIJAY RAJAK VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
41	BLAPL/0005435/2023	STATE OF ODISHA BIKRAM RANA VS	ASHOK SAHOO VS	// TOMANDO /313 /2022 ()
42	BLAPL/0005436/2023	STATE OF ODISHA RANJAN SAHOO @ RANJAN KUMAR SAHOO @ LAKIARIJEET MISHRA VS	VS	// CHHENDIPADA /67 /2023 ()
43	BLAPL/0005437/2023	STATE OF ODISHA MANOJ DIGAL VS	ASHOK SAHOO VS	// TOMANDO /313 /2022 ()
44	BLAPL/0005438/2023	STATE OF ODISHA PRATAP SAHU VS	DEBASHIS ROUSTRAY VS	// / /0 ()
45	BLAPL/0005439/2023	STATE OF ODISHA SANTANU GADNAIK@GADANAYAK VS	ARUN KUMAR DAS 1 VS	// DHENKANAL SADAR /57 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0005440/2023	SREEKANTA @ SRIKANTA PRADHAN VS STATE OF ODISHA	SOURAV TIBREWAL VS	DHANUPALI /127 /2023 () //
47	BLAPL/0005441/2023	UDAYA SHANKAR BISWAS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BADACHANA /60 /2023 () //
48	BLAPL/0005442/2023	BANTI SAHU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CHANDRASEKHARPUR /202 /2019 () //
49	BLAPL/0005443/2023	JITENDRA HARIJAN @ SANU @ AHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	NABARANGAPUR TOWN /134 /2023 () //
50	BLAPL/0005444/2023	SUNIL DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
51	BLAPL/0005445/2023	BARUN KUMBHAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /125 /2023 () //
52	BLAPL/0005446/2023	ASHOK KUMAR PATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MADHUPATNA /83 /2023 () //
53	BLAPL/0005447/2023	TAPAN PATTNAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /127 /2023 () //
54	BLAPL/0005448/2023	BALIA @ BISWAJIT SAMAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BADACHANA /109 /2023 () //
55	BLAPL/0005449/2023	BIKASH KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PARLAKHEMUNDI /82 /2023 () //
56	BLAPL/0005450/2023	RAJA @ BRAJA KISHORE BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	JATNI P.S. /137 /2023 () //
57	BLAPL/0005451/2023	PITAMBAR SWAIN @ MINKETAN @ RAMA	SARAT KUMAR JENA	barpalli /199 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005452/2023	NIKUNJA KANHAR	SANJIB KUMAR BHANJADEO	GOCHHAPADA /40 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005453/2023	SOUMYA RANJAN OJHA	AMLAN SHAKTI PAUL	ANGUL TOWN /216 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005454/2023	ANIL SAHU@SAHOO	ARIJEET MISHRA	CHHENDIPADA /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005455/2023	NITYANANDA MEHER@NITYA MEHER	JAYADEBA BEHERA	BELPARA /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005456/2023	AJAY KUMAR PANDA@GEDU	BIDYADHAR MANSINGA	SATYABADI /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005457/2023	SRIKANTA PANDA @ LINTU	BEDA PRAKASH PANDA	NIMAKHANDI /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0005458/2023	BANA @ RABI NARAYAN PANDA	BIDYADHAR MANSINGA	SATYABADI /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0005459/2023	BANAMALI ACHARYA	SUDARSAN BEHERA	CHANDAPUR /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0005460/2023	SANJIB MUGRI	UDIT RANJAN JENA	BOLANGIR SADAR /280 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0005461/2023	SUBASH CHANDRA SAHOO	ARIJEET MISHRA	CHHENDIPADA /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0005462/2023	SAGAR KUMAR SETHI	SHANTI PRAKASH MOHANTY	BARIPADA TOWN /864 /2022
		VS	VS	()

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69	BLAPL/0005463/2023	STATE OF ODISHA SATYANARAYAN SAMAL VS	ARJEET MISHRA VS	// DHARMASALA /17 /2020 ()
70	CMAPL/0000379/2023	STATE OF ODISHA SADHABANI MAHANTA VS	ADV VS	// // ()
71	CMAPL/0000380/2023	STATE OF ODISHA ODISHA TAEKWONDO ASSOCIATION, PURI VS	ADV. VS	// // ()
72	CMAPL/0000381/2023	STATE OF ODISHA GOURA CHARAN SAHU VS	ADV. VS	// // ()
73	CMP/0000547/2023	STATE OF ODISHA PRADIP KUMAR NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()
74	CMP/0000548/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	BANSHIDHAR BAUG VS	// // ()
75	CMP/0000549/2023	SUBASINI SAHOO MANAS RANJAN PARIDA VS	SAMIR KUMAR MISHRA VS	// // ()
76	CMP/0000550/2023	AMARENDRA KUMAR KAR MALLIK NAZU VS	DEEPALI MAHAPATRA VS	// // ()
77	CMP/0000551/2023	MANATH SAHOO MANAMOHAN PRADHAN VS	TUSAR KUMAR MISHRA VS	// // ()
78	CMP/0000552/2023	PRATAP PRADHAN PRADEEP KUMAR MISHRA VS	AJIT KUMAR TRIRATHY VS	// // ()
79	CMP/0000553/2023	PRAFULLA KUMAR MISHRA ABHIMANYU BEHERA VS	KUNJA SUNDAR DAS VS	// // ()
		RANJAN KUMAR BEHERA		//

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80	CMP/0000554/2023	PAWAN KUMAR AGRAWAL VS	AMITABH PRADHAN VS	// ()
81	CMP/0000555/2023	SHREE LAXMINARAYAN BUILDERS AND DEVELOPERS PVT. LTD., SAMBALPUR ASHOK KUMAR MISHRA VS	MRITUNJAY BANERJEE VS	// // ()
82	CMP/0000556/2023	PADMA DIBYA ANIL KUMAR AGRAWAL VS	SUMITRA MOHANTY VS	// // ()
83	CONTC/0003355/2023	HARISCHANDRA KHUAS KAILASH CHANDRA BEHERA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
84	CONTC/0003356/2023	ASWATHY S, I.A.S. MAKARA BHATRA VS	ADV VS	// // ()
85	CONTC/0003357/2023	PRASANNA KUMAR BEHERA, D.F.O., NABARANGAPUR DHANANJAYA SETHI VS	ADV VS	// // ()
86	CONTC/0003358/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. SATYASHRI MOHAPATRA VS	ADV VS	// // ()
87	CONTC/0003359/2023	ANU GARG, I.A.S. BISWAJEET JENA VS	ADV VS	// // ()
88	CONTC/0003360/2023	VISHAL KUMAR DEV, I.A.S. BIMAL PRADHAN VS	ADV. VS	// // ()
89	CONTC/0003361/2023	SRIKANTA TARAI, DIRECTOR (ST), ST AND SC DEV. MINORITIES AND BACKWARD CLASSES WELFARE DEPT. JUDHISTHIRA PRADHAN VS	ADV. VS	// // ()
90	CONTC/0003362/2023	SRIKANTA TARAI, DIR.(ST), ST AND SC DEV., MINORITIES AND BACKWARD CLASSES WELFARE DEPT. DINABANDHU BARAL VS	RAJAKISHORE SAHOO VS	// // ()
91	CONTC/0003363/2023	BIJAY AMRUTA KULANGE, IAS RAKESH KUMAR MISHRA	ADV.	// //



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		VS	VS	0
92	CONTC/0003364/2023	ASWATHY S., I.A.S. BIJAY PRASAD KANUNGO	DR.SUJATA DAS	//
		VS	VS	0
93	CONTC/0003365/2023	STATE OF ODISHA SUJATA RANI SAHU	PRASANTA KUMAR MISHRA	//
		VS	VS	0
94	CONTC/0003366/2023	SATYABRAT SAHU, I.A.S. CHITRASEN NAIK	ADV	//
		VS	VS	0
95	CONTC/0003367/2023	NILAKANTHA SAHOO, SUB DIVISIONAL OFFICER, ELECTRICAL, TPCODL SISIR CHANDRA DASH	ADV	//
		VS	VS	0
96	CONTC/0003368/2023	DIPTESH KUMAR PATTNAYAK, I.P.S. DIPALI DEBASMITA DAS	ADV.	//
		VS	VS	0
97	CONTC/0003369/2023	ANU GARG, IAS JADAV CHANDRA DEHURY	ADV	//
		VS	VS	0
98	CONTC/0003370/2023	SATYABRATA SAHOO, SECRETARY, R AND DM DEPT. SUBODH KUMAR PRADHAN	RAMAKANTA DAS	//
		VS	VS	0
99	CONTC/0003371/2023	SMRUTI RANJAN PRADHAN, I.A.S. SURESH KU.AGRAWAL	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
100	CONTC/0003372/2023	RUMANA JAFRI, O.A.S. MAHESH KUMAR AGRAWAL	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
101	CONTC/0003373/2023	RUMANA JAFRI, O.A.S. SURENDRA JENA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
102	CONTC/0003374/2023	ER. STUTAM DAS M/S ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, BBSR	ADV	//
		VS	VS	0

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103	CONTC/0003375/2023	RANJAN KUMAR DAS, IAS SIBANAVA SETHI VS	ADV. VS	// // 0
104	CONTC/0003376/2023	ER. MANOJ KUMAR SAHOO, MANAGER (ELECT.), CTC. ELECTRICAL DIVN., TPCODL GOURA MOHAN SI VS	ADV. VS	// // 0
105	CONTC/0003377/2023	SECY., SCHOOL AND MASS EDUCATION DEPT. KUMUDINI BEHERA VS	ADV. VS	// // 0
106	CONTC/0003378/2023	ANU GARG, I.A.S. BIJAY KUMAR MALLIK VS	HIMANSU SEKHAR SATAPATHY VS	// // 0
107	CONTC/0003379/2023	SUSHREE SMITA MOHANTY UMAKANTA BEHERA VS	ADV. VS	// // 0
108	CONTC/0003380/2023	ANU GARG, I.A.S. PUNE BEHERA VS	ADV. VS	// // 0
109	CONTC/0003381/2023	ANU GARG, I.A.S. JIBARDHAN MENDALI VS	ADV. VS	// // 0
110	CONTC/0003382/2023	SWETAPADA JOSHI, TAHASILDAR, ATTABIRA MD. JAVED VS	ADV VS	// // 0
111	CONTC/0003383/2023	RAJESH KUMAR SAHOO, TAHASILDAR, PANPOSH, ROURKELA, SUNDARGARH PRAVAKAR DASH VS	ADV VS	// // 0
112	CONTC/0003384/2023	NIYATI PATTANAYAK, SPECIAL SECY., TO GOVT., PLANNING AND CONVERGANE DEPT. PADMANAVA PARHI VS	ATMAJIT MANMITH DAS VS	// // 0
113	CONTC/0003385/2023	VICE CHANCELLOR, UTKAL UNIVERSITY VANI VIHAR, BBSR, KHORDHA BAIKUNTHANATH SWAIN VS	ADV VS	// // 0
		REGISTRAR, UTKAL UNIVERSITY VANI VIHAR, BBSR, KHORDHA		//

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114	CRLA/0000534/2023	MAMATA DEY VS STATE OF ODISHA	SAROJ MOHARANA VS	SAHADEV KHUNTA /300 /2015 O.P.I.D,BALASORE(Baleshwar) CT/0000010/2015
115	CRLA/0000535/2023	PUSKARA GAHIR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINITALA /312 /2022 A.D.J.,TITILAGARH(Balangir) Spl/0000010/2023
116	CRLA/0000536/2023	AKSHYA @ AKSHAY PARIDA VS STATE OF ODISHA	ARUN KUMAR SAHU VS	/27 /2022 ()//
117	CRLA/0000537/2023	PAPU@MANOJ LENKA VS STATE OF ODISHA	DEBASNAN DAS VS	BALASORE SADAR /354 /2021 () //
118	CRLA/0000538/2023	NARAYAN SAHU VS STATE OF ODISHA	BHARATI DASH VS	BERHAMPUR SADAR /85 /2017 () //
119	CRLMA/0000153/2023	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	BIRENDRA KUMAR PARDHI VS	BALASORE VIGILANCE /51 /2009 () //
120	CRLMA/0000154/2023	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	BIRENDRA KUMAR PARDHI VS	/ /0 () //
121	CRLMA/0000155/2023	JAYRAM SETHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	/ /0 () //
122	CRLMA/0000156/2023	BAIRAGI RAO VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 () //
123	CRLMA/0000157/2023	AHMED ALLI @ AHMED ALI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
124	CRLMC/0002330/2023	LALIT MOHAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /147 /2022 () //
125	CRLMC/0002331/2023	SK. SAIRAJ @ SIROJ	ASHOK KUMAR SAHOO	PATTAMUNDAI /26 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/0002332/2023	STATE OF ODISHA ASHOK BEHERA	BIKRAM CHANDRA GHADEI	// BURLA /230 /2014
		VS	VS	()
127	CRLMC/0002333/2023	STATE OF ODISHA JAGATJIVAN PANI	PRANAYA KUMAR DASH	1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur) TR/0000026/2014
		VS	VS	()
128	CRLMC/0002334/2023	STATE OF ODISHA JAGATJIVAN PANI	PRANAYA KUMAR DASH	// BADAGODA P.S. /126 /2022
		VS	VS	()
129	CRLMC/0002335/2023	STATE OF ODISHA MOHAN KUMAR SAHOO	SUMIT SEKHAR PATTANAIAK	// MAHILA P.S.(BBSR) /36 /2020
		VS	VS	()
130	CRLMC/0002336/2023	STATE OF ODISHA CHUDAMANI MEHER	ARIJEET MISHRA	// MACHHKUND /12 /2021
		VS	VS	()
131	CRLMC/0002337/2023	STATE OF ODISHA SATISH @ SATISH KUMAR GUPTA	ARIJEET MISHRA	// SEMILLIGUDA /91 /2019
		VS	VS	()
132	CRLMC/0002338/2023	STATE OF ODISHA SUNIL DAS @ GOUDA @ BEHERA	ARIJEET MISHRA	// KORAPUT SADAR /143 /2020
		VS	VS	()
133	CRLMC/0002339/2023	STATE OF ODISHA BAIKUNTHA DAS	JAYANTA KUMAR MAJHI	// / /0
		VS	VS	()
134	CRLMC/0002340/2023	M/S.MAMATA ENTERPRISES GYANENDRA KUMAR MOHAPATRA	AMULYA RATNA PANDA	// /101 /2022
		VS	VS	()
135	CRLMC/0002341/2023	STATE OF ODISHA UDDHAB CHARAN CHARAN SWAIN	CHINMAYA MISHRA	// BHUBANESWAR CBI /7 /2005
		VS	VS	()
136	CRLMC/0002342/2023	UNION OF INDIA(C.B.I.) DUSHASAN PRADHAN	PRAVASH CHANDRA JENA	// BARKOTE /79 /2016
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002343/2023	STATE OF ODISHA BHAGABAN BEHERA VS	CHITTA RANJAN SAHU VS	// DUNGURIPALI /108 /2013 ()
138	CRLMC/0002344/2023	STATE OF ODISHA AHMAD ALLI @ ALI VS	ANIRUDHA DAS VS	// TITILAGARH /145 /2015 ()
139	CRLMC/0002345/2023	STATE OF ODISHA SAMIR KUMAR SWAIN VS	ARIJEET MISHRA VS	// MAHAKALPARA /211 /2014 ()
140	CRLMC/0002346/2023	STATE OF ODISHA JEETAN SAHOO @ JITENDRA SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
141	CRLMC/0002347/2023	STATE OF ODISHA SARADA PRASAD SAMANTARAY VS	ACHYUTANANDA PATTANAIAK VS	// BALIANTA P.S. /218 /2021 ()
142	CRLMC/0002348/2023	STATE OF ODISHA SUDARSHAN PARIDA @ SUDURU PARIDA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /282 /2016 ()
143	CRLMC/0002349/2023	STATE OF ODISHA SANKAR PANDA VS	SARAT KUMAR JENA VS	// KODALA /165 /2016 ()
144	CRLMC/0002350/2023	STATE OF ODISHA FLOWMORE LTD. VS	SOHAN MISHRA VS	// / /0 ()
145	CRLMC/0002351/2023	STATE OF ODISHA RAJESH DAS VS	KRUTARTHA DHAL SAMANTA VS	// PURUSHOTTAMPUR /505 /2022 ()
146	CRLMC/0002352/2023	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	AMITAV TRIPATHY VS	// BADACHANA /42 /2011 ()
147	CRLMC/0002353/2023	STATE OF ODISHA KANHU CHARAN BASANTI VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	// PURUSHOTTAMPUR /504 /2022 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMC/0002354/2023	ABHINAVA DALUA VS STATE OF ODISHA(VIG.)	CHANDANA MISHRA VS	CUTTACK VIGILANCE /6 /2022 () //
149	CRLMP/0000964/2023	TRILOCHAN MOHANTA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	/ /0 () //
150	CRLMP/0000965/2023	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	/ /0 () //
151	CRLMP/0000966/2023	BHARAT KISHORE PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	/ /0 () //
152	CRLMP/0000967/2023	MAMATA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
153	CRLMP/0000968/2023	BHAGABAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
154	CRLMP/0000969/2023	RAJESH KUMAR PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
155	CRLMP/0000970/2023	SASMITA PANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
156	CRLMP/0000971/2023	PRIYADARSHINI SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
157	CRLMP/0000972/2023	SUJIT KUMAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	CRLMP/0000973/2023	LAXMIPRIYA SAHOO VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	/ /0 () //
159	CRLMP/0000974/2023	PADMANAV BHUTIA	BIJAYA KUMAR RAGADA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0000975/2023	STATE OF ODISHA BISWAJIT PATRA	SRI OM SWARUP	// /0
		VS	VS	()
161	CRLMP/0000976/2023	STATE OF ODISHA KUNI DEHURY	GIRIJA SANKAR NAYAK	// /0
		VS	VS	()
162	CRLMP/0000977/2023	STATE OF ODISHA PRATIMA BEHERA	SURESH KUMAR CHOUDHURY	// /0
		VS	VS	()
163	CRLMP/0000978/2023	STATE OF ODISHA DILLIP BISWAL	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
164	CRLMP/0000979/2023	STATE OF ODISHA BIKRAM DEBA MISHRA	PRAMOD KUMAR MISHRA	// /0
		VS	VS	()
165	CRLREV/0000257/2023	STATE OF ODISHA SUKHLAL MUNDA	ABHAYA KUMAR PARIDA	// /0
		VS	VS	()
166	CRLREV/0000258/2023	STATE OF ODISHA ARUN KUMAR ROUT	SAMARENDRA MOHANTY	// /0
		VS	VS	()
167	CRLREV/0000259/2023	BIKRAM RAY CHOUDHURY TAPAN KUMAR NAYAK	NRUSINGH CHARAN ROUT	// NIALI /144 /2017
		VS	VS	()
168	CRLREV/0000260/2023	STATE OF ODISHA PAPI @ SOUMYA RANJAN BEHERA	BIJAYA KUMAR RAGADA	// DERABIS /33 /2018
		VS	VS	()
169	CRLREV/0000261/2023	STATE OF ODISHA SAROJ KUMAR ROUT	SATYABRATA MOHANTY	// /0
		VS	VS	()
170	FAO/0000225/2023	LOPANI ROUT D.M., M/S.NATIONAL INSURANCE CO. L.T.D.	MAHITOSH SINHA	// /0
		VS	VS	()

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0000226/2023	RAKESH KUMAR NAYAK DIVISIONAL MANAGER, ODISHA HUB, M/S. NATIONAL INSURANCE CO. LTD. VS	SRINIBAS MOHANTY VS	// // 0
172	FAO/0000227/2023	CHATURBHUJA NAYAK SANATAN JENA VS	BIBHUTI BHUSAN NANDA VS	// // 0
173	FAO/0000228/2023	STATE OF ODISHA EXECUTIVE ENGINEER, TPNODL, BASTA ELECTRICAL WORKS, BASTA VS	SRINIBAS MOHANTY VS	// // 0
174	MACA/0000453/2023	AJIT MAJHI GITANJALI BEHERA VS	SUSANT KUMAR MOHANTY VS	// // 0
175	MACA/0000454/2023	BIJAY KUMAR BEHERA JYOTSNARANI SAHOO VS	SUSANT KUMAR MOHANTY VS	// // 0
176	MACA/0000455/2023	UPENDRA JENA NATIONAL INSURANCE CO. LTD. VS	BIBEKANANDA UDGATA VS	// // 0
177	MACA/0000456/2023	KAJAL DEHURI ABINASH BARIK VS	SRINIBAS MOHANTY VS	// // 0
178	MACA/0000457/2023	D.M., ORIENTAL INSURANCE CO.LTD. MANAGER, LEGAL CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD. VS	SRINIBAS MOHANTY VS	// // 0
179	MACA/0000458/2023	MANGALA BEHERA CHOLA MANDALAM INSURANCE COMPANY LTD. VS	G.P DUTTA VS	// // 0
180	MACA/0000459/2023	PANCHANANA MISHRA MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS	G.P DUTTA VS	// // 0
181	MACA/0000460/2023	MOHIT JAIN MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS	G.P DUTTA VS	// // 0
		HARIPRASAD SWAIN		//



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000461/2023	D.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS JARATA NAIK	SPILITA VS	// 0 //
183	MATA/0000164/2023	BIMALA ROUT VS ANUP KUMAR SAMAL	SIDHESWAR MOHANTY VS	// 0 //
184	MSA/0000008/2023	SAUDAMINI SAHOO VS VISHAL BEHERA	DWARIKA PRASAD MOHANTY VS	// 0 //
185	RPFAM/0000157/2023	RANU JENA VS JITENDRA KUMAR PRADHAN	MANMAYA KUMAR DASH VS	// 0 //
186	RSA/0000190/2023	LAXMIDHAR SWAIN VS UMARANI SWAIN @ BHOL	SUKANTA KUMAR NAYAK VS	// 0 //
187	RSA/0000191/2023	RANGU RAMA RAO VS M. ANKAMA	DEEPALI MAHAPATRA VS	// 0 //
188	RSA/0000192/2023	M/S. HINDUSTAN PETROLEUM CORPN. LTD. VS DEEPIKA PANIGRAHI	SRINIVAS PATNAIK VS	// 0 //
189	RSA/0000193/2023	SUBASI MALIKA @ SUBASINI MALIKA VS USHAMANI DEI	AMIT PRASAD BOSE VS	// 0 //
190	RSA/0000194/2023	BASANTA @ BASANTA KUMAR PARIDA VS KULANA SUNDARI PARIDA	TANMAY MISHRA VS	// 0 //
191	RSA/0000195/2023	BALARAM DAS VS JAGANNATH DEV BIJE MARKANDESWAR SAHI	BIBEKANANDA BHUYAN VS	// 0 //
192	RSA/0000196/2023	SUBASI MALIKA@SUBASINI MALIKA VS USHAMANI DEI	AMIT PRASAD BOSE VS	// 0 //
193	RVWPET/0000179/2023	BIJAY PRASAD KANUNGO	DR. SUJATA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RVWPET/0000180/2023	STATE OF ODISHA MANORANJAN MANDAL	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
195	RVWPET/0000181/2023	UNION OF INDIA RABINDRANATH LENKA	SAMEER KUMAR DAS	//
		VS	VS	0
196	RVWPET/0000182/2023	STATE OF ODISHA ITISHREE SWAIN	SAMEER KUMAR DAS	//
		VS	VS	0
197	RVWPET/0000183/2023	STATE OF ODISHA AKHILANATHA SAHOO	ADV	//
		VS	VS	0
198	RVWPET/0000184/2023	JOINT GENERAL MANAGER AND SECY. TO BOARD, ODISHA STATE FINANCIAL CORPORATION, CUTTACK ITISHREE SWAIN	SAMEER KUMAR DAS	//
		VS	VS	0
199	RVWPET/0000185/2023	STATE OF ODISHA BISHALAKSHI DEVI	SUBHENDU KUMAR PARIDA	//
		VS	VS	0
200	TRP(C)/0000178/2023	TATA POWER, WESTERN ODISHA DISTRIBUTION LTD. (TPWODL) MANO RANJITA BEHERA	RESHMA BEHERA	//
		VS	VS	0
201	WA/0000999/2023	SUBHADRA BEHERA ADDL. CHIEF SECY., G.A AND P.G., DEPT.	SHAKTI PRASAD PANDA	//
		VS	VS	0
202	WA/0001000/2023	MAMATA DALAI PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPT., BBSR.	SANJAY KUMAR PATRA	//
		VS	VS	0
203	WA/0001001/2023	PRADEEP KUMAR CHAND RENUKA KUMARI SAHOO	SAMBEET PATTANAYAK	//
		VS	VS	0
204	WP(C)/0015590/2023	STATE OF ODISHA MANAS RANJAN SWAIN	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0

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205	WP(C)/0015591/2023	THE COLLECTOR AND DM, CTC SAROJ KUMAR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0 //
206	WP(C)/0015592/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
207	WP(C)/0015593/2023	CHINMAYA PARIDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
208	WP(C)/0015594/2023	RANJAN KUMAR MISHRA VS UNION OF INDIA	PRIYA RANJAN MISHRA VS	// 0 //
209	WP(C)/0015595/2023	ARAKHITA CHHATOI VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
210	WP(C)/0015596/2023	SUKANTI DAS VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
211	WP(C)/0015597/2023	NILESH BHUPATBHAV VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
212	WP(C)/0015598/2023	BHIKARI NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
213	WP(C)/0015599/2023	NILESH BHUPATBHAV VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
214	WP(C)/0015600/2023	SACHINANDAN SAMANTRAY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
215	WP(C)/0015601/2023	PRAMILA BEWA VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //

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216	WP(C)/0015602/2023	PURUSOTTAM GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0015603/2023	RANABIJAYA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	WP(C)/0015604/2023	TIKINA NAIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
219	WP(C)/0015605/2023	DHRUBA NAIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
220	WP(C)/0015606/2023	HARI DAKUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0015607/2023	SAMARJIT MOHAPATRA VS CUTTACK MUNICIPAL CORP., CUTTACK	BIBEKANANDA BHUYAN VS	// 0 //
222	WP(C)/0015608/2023	GANGADHAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
223	WP(C)/0015609/2023	NARASINGH PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0015610/2023	BHOBANI @ BHUBANA NAIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
225	WP(C)/0015611/2023	ARUN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
226	WP(C)/0015612/2023	HIMANSU SEKHAR MUDULI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	WP(C)/0015613/2023	NABIN KUMAR PATEL	DURGESH NARAYAN RATH	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0015614/2023	NILAMADHAB BEHERA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0015615/2023	NILAMANI SATPATHI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0015616/2023	PRADIP KUMAR SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0015617/2023	MANAS RANJAN PRAHARAJ	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0015618/2023	SR NSSAN KUMAR	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0015619/2023	BANABASI PANDA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0015620/2023	AJIT KUMAR JENA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0015621/2023	BANABASI PANDA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		NATIONAL HIGHWAY AUTHORITY OF INDIA(NHAI), BBSR		//
236	WP(C)/0015622/2023	JIBAN KRUSHNA JENA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0015623/2023	MANORANJAN NAYAK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0015624/2023	BANABASI PANDA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0

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239	WP(C)/0015625/2023	STATE OF ODISHA KAMAL PRASAD MALLICK VS	GYANA RANJAN SETHI VS	// // 0
240	WP(C)/0015626/2023	STATE OF ODISHA SANJEEB KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // 0
241	WP(C)/0015627/2023	STATE OF ORISSA BANABASI PANDA VS	ACHYUTANANDA PATTANAİK VS	// // 0
242	WP(C)/0015628/2023	STATE OF ODISHA ANIRUDHA SAHU VS	GYANA RANJAN SETHI VS	// // 0
243	WP(C)/0015629/2023	STATE OF ORISSA GOURANGA CHARAN SWAIN VS	DHANESWAR BEHERA VS	// // 0
244	WP(C)/0015630/2023	STATE OF ODISHA BANABASI PANDA VS	ACHYUTANANDA PATTANAİK VS	// // 0
245	WP(C)/0015631/2023	STATE OF ODISHA URMILA PRAVA BEURA VS	DHANESWAR BEHERA VS	// // 0
246	WP(C)/0015632/2023	STATE OF ODISHA SUCHETA ROUTH VS	DHANESWAR BEHERA VS	// // 0
247	WP(C)/0015633/2023	STATE OF ORISSA SANJAY KUMAR ROUTH VS	DHANESWAR BEHERA VS	// // 0
248	WP(C)/0015634/2023	STATE OF ODISHA RANJAN KUMAR PANDA VS	DHANESWAR BEHERA VS	// // 0
249	WP(C)/0015635/2023	STATE OF ODISHA RAMESH CHANDRA BEHERA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // 0 //

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250	WP(C)/0015636/2023	GOBINDA CHANDRA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	WP(C)/0015637/2023	NIRMAL KUMAR RANA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
252	WP(C)/0015638/2023	ALEKHA SANYASI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
253	WP(C)/0015639/2023	PROFULLA KUMAR GUNTHA VS COMMISSIONER-CUM-SECY., PR AND DW DEPT., BBSR	SANAT KUMAR DAS VS	// 0 //
254	WP(C)/0015640/2023	MEENA KUMARI @ MEENA KUMARI ROUT VS STATE OF ODISHA	SUSMITA PATNAIK VS	// 0 //
255	WP(C)/0015641/2023	KRUSHNANANDA GOSWAMY VS DEPT. OF REVENUE AND D.M., BBSR	PRASANNA KUMAR MISHRA VS	// 0 //
256	WP(C)/0015642/2023	JANAKI BAGE VS JHARANA SAHOO	UPENDRA KUMAR SAMAL VS	// 0 //
257	WP(C)/0015643/2023	SAMBHUNATH SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
258	WP(C)/0015644/2023	TUMULU ANNA PURNA VS REVENUE DIVISIONAL COMMNR. SOUTHERN DIVISION, GANJAM	NITISH KUMAR MISHRA VS	// 0 //
259	WP(C)/0015645/2023	TUMULU ANNA PURNA VS REVENUE DIVISIONAL COMMNR. SOUTHERN DIVISION, GANJAM	VS	// 0 //
260	WP(C)/0015646/2023	SANTOSH KUMAR PUJARI VS ORIENTAL BANK OF COMMERCE, BILT CHOUDWAR BRANCH	HIMADRI KUMAR BISWAL VS	// 0 //
261	WP(C)/0015647/2023	TANUJA NAYAK	SIBANARAYAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0015648/2023	STATE OF ODISHA BANAMALI GOUDA	ASHOK KUMAR DAS	//
		VS	VS	0
263	WP(C)/0015649/2023	STATE OF ODISHA RASHMI RANJAN NAYAK	PRADEEP KUMAR DAS 1	//
		VS	VS	0
264	WP(C)/0015650/2023	STATE OF ODISHA P.SATYANARAYAN PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
265	WP(C)/0015651/2023	STATE OF ODISHA PUSPITA MOHAPATRA	SWARUP RANJAN SINGH SAMANT	//
		VS	VS	0
266	WP(C)/0015652/2023	CHAIRMAN-CUM-MD, MCL, SAMBALPUR SUSHIL KUMAR BEHURIA	GYANARANJAN SETHI	//
		VS	VS	0
267	WP(C)/0015653/2023	STATE OF ODISHA K.TULASHI PATRA	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
268	WP(C)/0015654/2023	STATE OF ODISHA ASHOK KUMAR MISHRA	GYANARANJAN SETHI	//
		VS	VS	0
269	WP(C)/0015655/2023	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
270	WP(C)/0015656/2023	STATE OF ODISHA JAGABANDHU MAHALIK	BABITA KUMARI PATTANAİK	//
		VS	VS	0
271	WP(C)/0015657/2023	STATE OF ODISHA YASHOBANTA NAIK	SWAPNIL ROY	//
		VS	VS	0
272	WP(C)/0015658/2023	STATE OF ODISHA SARAT CHANDRA RAUTO	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0



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273	WP(C)/0015659/2023	STATE OF ODISHA PITAMBAR MURMU VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
274	WP(C)/0015660/2023	STATE OF ODISHA RANJAN KUMAR DAS VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
275	WP(C)/0015661/2023	STATE OF ODISHA PITAMBAR SAHU VS	TIKERAM MEHER VS	// // ()
276	WP(C)/0015662/2023	STATE OF ODISHA RABISHANKAR BHOI VS	TIKERAM MEHER VS	// // ()
277	WP(C)/0015663/2023	STATE OF ODISHA AKADASI KULHARI VS	SUBAS CHANDRA DAS VS	// // ()
278	WP(C)/0015664/2023	STATE OF ODISHA ASHISH PATTNAIK VS	SIDHARTHA DAS VS	// // ()
279	WP(C)/0015665/2023	COLLECTOR, BARGARH PABITRA MOHAN PASAYAT VS	TIKERAM MEHER VS	// // ()
280	WP(C)/0015666/2023	STATE OF ODISHA JEEBAN SANGRAM MISHRA VS	SUBAS CHANDRA DAS VS	// // ()
281	WP(C)/0015667/2023	STATE OF ODISHA BANCHHANIDHI BEHERA VS	TIKERAM MEHER VS	// // ()
282	WP(C)/0015668/2023	STATE OF ODISHA PREMALATA BEHERA VS	MADAN MOHAN SWAIN VS	// // ()
283	WP(C)/0015669/2023	STATE OF ODISHA DOLAGOBINDA BEHERA VS	SISIR DAS VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0015670/2023	SATYANANDA MOHANTY VS STATE OF ODISHA	SISIR DAS VS	// 0 //
285	WP(C)/0015671/2023	KHETRAMOHAN ROUTRAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
286	WP(C)/0015672/2023	UGRESEN SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
287	WP(C)/0015673/2023	PRABHA TOPNO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
288	WP(C)/0015674/2023	FAGNU MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
289	WP(C)/0015675/2023	KAIBAL PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	WP(C)/0015676/2023	KAMADEV BISOYI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
291	WP(C)/0015677/2023	CHINTAMANI ARKA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
292	WP(C)/0015678/2023	M. KASINATH DORA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0015679/2023	HARIHARA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
294	WP(C)/0015680/2023	KABITA RAUTO VS STATE OF ODISHA	NRUSINGHA CHARAN ROUT VS	// 0 //
295	WP(C)/0015681/2023	PARAMESHU KANYARI	SHARMISTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0015682/2023	KHAGESWAR NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0015683/2023	DAMODAR MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0015684/2023	RATAN MISTRY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0015685/2023	PRAFULLA CHANDRA PADHI	GOPINATH MISHRA	//
		VS	VS	0
		THE COMMNR. OF ENDOWMENT, ODISHA		//
300	WP(C)/0015686/2023	PANCHANAN DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0015687/2023	NAROTTAM CHOUDHURY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0015688/2023	D.ANANDA RAO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0015689/2023	DALBAG SINGH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0015690/2023	ABENAR TAPAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0015691/2023	NARENDRA KUMAR SWAIN	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0015692/2023	GUNDRA LOHIDAS	SHARMISTHA SAMAL	//
		VS	VS	0

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307	WP(C)/0015693/2023	STATE OF ODISHA KUBER MIRDHA VS	DURGESH NARAYAN RATH VS	// // ()
308	WP(C)/0015694/2023	STATE OF ODISHA DR. DEBABRATA SAHU VS	AVIJIT MISHRA VS	// // ()
309	WP(C)/0015695/2023	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	SHARMISTHA SAMAL VS	// // ()
310	WP(C)/0015696/2023	STATE OF ODISHA HANUK TOPNO VS	AMITAV DAS VS	// // ()
311	WP(C)/0015697/2023	COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH MANMOHAN GOPAL VS	SHARMISTHA SAMAL VS	// // ()
312	WP(C)/0015698/2023	STATE OF ODISHA MURALIDHAR NAHAK VS	SHARMISTHA SAMAL VS	// // ()
313	WP(C)/0015699/2023	STATE OF ODISHA RANJU LATA DAS VS	SATYANARAYAN MISHRA VS	// // ()
314	WP(C)/0015700/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
315	WP(C)/0015701/2023	STATE OF ODISHA DEBASMITA PARIDA VS	SATYANARAYAN MISHRA VS	// // ()
316	WP(C)/0015702/2023	STATE OF ODISHA MUNIKA KULU VS	AMITAV DAS VS	// // ()
317	WP(C)/0015703/2023	COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH ANANTA KUMAR NAIK VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

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318	WP(C)/0015704/2023	URMILA NAIK VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
319	WP(C)/0015705/2023	BAIJU ORAM VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
320	WP(C)/0015706/2023	PRASHANT KUMAR PATJOSHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0015707/2023	CHANDRAMANI NAYAK VS STATE OF ODISHA	RAJKISHORE SAHOO VS	// 0 //
322	WP(C)/0015708/2023	UDAY HANAGA VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
323	WP(C)/0015709/2023	KANGALU BAGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0015710/2023	DOLAMANI SAHU VS STATE OF ODISHA	ARNAV DASH VS	// 0 //
325	WP(C)/0015711/2023	SEM JATE VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
326	WP(C)/0015712/2023	MARKAS MUNDA VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
327	WP(C)/0015713/2023	RAJKISHOR ORAM VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
328	WP(C)/0015714/2023	JUGAL KISHORE PATRA VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
329	WP(C)/0015715/2023	HANUK TOPNO	AMITAV DAS	//

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		VS	VS	0
		COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH		//
330	WP(C)/0015716/2023	HIRALAL PATTNAIK	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0015717/2023	PRAKASH CHANDRA DASH	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0015718/2023	NAKULA BEHERA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0015719/2023	KAMALESH BAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0015720/2023	BASANTI PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0015721/2023	SAROJINI DAS	JNANA RANJAN KAR	//
		VS	VS	0
		THE TAHASILDAR, BARANG		//
336	WP(C)/0015722/2023	SHIRIDI SAI EDUCATIONAL AND CHARITABLE TRUST	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0015723/2023	PARADEEP TRUCK OWNERS ASSOCIATION, PARADEEP	DEBAPAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0015724/2023	GOURI SANKAR MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0015725/2023	MAHESWAR PATI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0015726/2023	SHIRIDI SAI EDUCATIONAL AND CHARITABLE TRUST	RABI NARAYAN BEHERA	//
		VS	VS	0

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341	WP(C)/0015727/2023	STATE OF ODISHA SHIRIDI SAI EDUCATIONAL AND CHARITABLE TRUST VS	RABINARAYAN BEHERA VS	// // 0
342	WP(C)/0015728/2023	STATE OF ODISHA SURENDRA PADHIARY VS	MANOJ KUMAR MOHANTY VS	// // 0
343	WP(C)/0015729/2023	STATE OF ODISHA ABHAYA KUMAR NAYAK VS	CHITTA RANJAN NANDA VS	// // 0
344	WP(C)/0015730/2023	COMMNR. CONSOLIDATION AND SETTLEMENT ODISHA, CUTTACK AJAYA SETHI VS	RABI NARAYAN BEHERA VS	// // 0
345	WP(C)/0015731/2023	STATE OF ODISHA PRAKASH KUMAR DAS VS	SANJIB KUMAR RATH VS	// // 0
346	WP(C)/0015732/2023	STATE OF ODISHA RAMA CHANDRA TRIPATHY VS	SHARMISTHA SAMAL VS	// // 0
347	WP(C)/0015733/2023	STATE OF ODISHA KASHINATH SWAIN VS	GOPAL KRUSHNA NANDA VS	// // 0
348	WP(C)/0015734/2023	STATE OF ODISHA DHIRENDRA BEHERA VS	SUSANTA KUMAR BARAL VS	// // 0
349	WP(C)/0015735/2023	THE COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK SOMANATH NAYAK VS	SHARMISTHA SAMAL VS	// // 0
350	WP(C)/0015736/2023	STATE OF ODISHA BICITRANANDA SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0
351	WP(C)/0015737/2023	STATE OF ODISHA RABINDRANATH DASH VS	RAMANATH ACHARYA VS	// // 0
		COURT OF EMPLOYEES STATE INSURANCE ACT CUM DISTRICT JUDGE, KHURDA		//

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352	WP(C)/0015738/2023	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
353	WP(C)/0015739/2023	SUPRAVA PATTANAİK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
354	WP(C)/0015740/2023	BHAGABAN JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	WP(C)/0015741/2023	JAYANTI KUMARI MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
356	WP(C)/0015742/2023	GOLAKA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
357	WP(C)/0015743/2023	SUBAL PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
358	WP(C)/0015744/2023	LAXMI NARAYAN MALLİK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
359	WP(C)/0015745/2023	SUSAMA KANUNGO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
360	WP(C)/0015746/2023	MANASI KUMARI PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
361	WP(C)/0015747/2023	SK. SIRAJUDDIN @ SK. SIRAJ @ SK. PIRU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
362	WP(C)/0015748/2023	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	WP(C)/0015749/2023	RAJAKISHORE CHHOTARAY	GOPAL KRUSHNA NANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0015750/2023	RABINDRA KUMAR PALAI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0015751/2023	TRINATH DAS	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0015752/2023	SIBA KUMAR SAMANTA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0015753/2023	DAMODAR TARAI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0015754/2023	BALAKRISHNA MAHARANA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0015755/2023	BISHNUPRIYA SWAIN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0015756/2023	MADHUSMITA BADU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0015757/2023	SUNIL KUMAR BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0015758/2023	BANALATA JENA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0015759/2023	BHRAMARBAR BISWAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0015760/2023	SOMANATH RATH	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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375	WP(C)/0015761/2023	STATE OF ODISHA AKHILA KUMAR NAYAK VS	SHARMISTHA SAMAL VS	// // ()
376	WP(C)/0015762/2023	STATE OF ODISHA MALATI BEHERA VS	PARTHA SARATHI DAS VS	// // ()
377	WP(C)/0015763/2023	STATE OF ODISHA ULLASH CHANDRA MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // ()
378	WP(C)/0015764/2023	STATE OF ODISHA BRAJABANDHU SWAIN VS	GOPAL KRUSHNA NANDA VS	// // ()
379	WP(C)/0015765/2023	STATE OF ODISHA KANHU CHARAN CHHOTARAYA VS	GOPAL KRUSHNA NANDA VS	// // ()
380	WP(C)/0015766/2023	STATE OF ODISHA PARADEEP PHOSPHATES LTD., BBSR VS	AISWARYA RAY VS	// // ()
381	WP(C)/0015767/2023	STATE OF ODISHA BOARD OF PARADIP PORT AUTHORITY, JAGATSINGHPUR ANIL KUMAR MOHAPATRA VS	RAMDAS ACHARY VS	// // // ()
382	WP(C)/0015768/2023	STATE OF ODISHA RANKANATH PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // ()
383	WP(C)/0015769/2023	STATE OF ODISHA BIPIN MARTHA VS	TANMAY MISHRA VS	// // ()
384	WP(C)/0015770/2023	STATE OF ODISHA BIPIN BIHARI BEHERA VS	PRASANTA KUMAR MISHRA VS	// // ()
385	WP(C)/0015771/2023	STATE OF ODISHA SATYABRATA SAMANTSINGHAR VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // // ()

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386	WP(C)/0015772/2023	PRASANNA KUMAR BEURA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
387	WP(C)/0015773/2023	SANDEEP CHANDAK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
388	WP(C)/0015774/2023	BINAPANI DEVI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
389	WP(C)/0015775/2023	REBATI MOHAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
390	WP(C)/0015776/2023	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
391	WP(C)/0015777/2023	TAPAN KUMAR NAYAK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
392	WP(C)/0015778/2023	SUBRAT DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
393	WP(C)/0015779/2023	SHANKAR HATI VS COMMNR. CUM PRINCIPAL SECY, PANCHAYATI RAJ AND DRINKING WATER DEPT., BBSR	BINOD KUMAR HATI VS	// 0 //
394	WP(C)/0015780/2023	KUNJA BIHARI TRIPATHY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
395	WP(C)/0015781/2023	M.C. OF THE WELFARE SCHOOL FOR THE BLIND, BADAJKORE VS STATE OF ODISHA	DIAMORE KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0015782/2023	ASHOK KUMAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
397	WP(C)/0015783/2023	SUMATI SASMAL@ SUNITI PAL	RAMA CHANDRA JENA	//

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		VS	VS	0
398	WP(C)/0015784/2023	SUSILA SASMAL@SAHU BAIKUNTHANATH CHHANCHAN	SUDHAMAYEE DAS	//
		VS	VS	0
399	WP(C)/0015785/2023	COLLECTOR, SUNDARGARH RAJU KISAN	LALIT KUMAR MAHARANA	//
		VS	VS	0
400	WP(C)/0015786/2023	STEEL AUTHORITY OF INDIA LTD., ROURKELA MONU	DEBABRATA RATH	//
		VS	VS	0
401	WP(C)/0015787/2023	INDIAN OIL CORP. LTD., BBSR ABHIMANYU SAHOO	MAHITOSH SINHA	//
		VS	VS	0
402	WP(C)/0015788/2023	M.D., ODISHA STATE CO OPERATIVE BANK LTD, BBSR NARESH KUMAR BONDIA	SUSANTA KUMAR JETHY	//
		VS	VS	0
403	WP(C)/0015789/2023	STATE OF ODISHA ARNALU BIDIKA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
404	WP(C)/0015790/2023	STATE OF ODISHA DIPENDRI NAG @ DEEPANDRI NAG	ARUN KUMAR ACHARYA	//
		VS	VS	0
405	WP(C)/0015791/2023	STATE OF ODISHA ARUN KUMAR SAHU	RAMESH KUMAR SAHU	//
		VS	VS	0
406	WP(C)/0015792/2023	STATE OF ODISHA MANMATH NATH NAYAK @ MANMATH NAYAK	BIBHU PRASAD DAS	//
		VS	VS	0
407	WP(C)/0015793/2023	STATE OF ODISHA LAXMIDHAR NAYAK	BIBHU PRASAD DAS	//
		VS	VS	0
408	WP(C)/0015794/2023	STATE OF ODISHA SUNITA ROUT	BRAJA MOHAN SARANGI	//
		VS	VS	0

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409	WP(C)/0015795/2023	R.T.O., DHENKANAL SANDIP KUMAR MISHRA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0 //
410	WP(C)/0015796/2023	NANDA KISHORE KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
411	WP(C)/0015797/2023	JATINDRA NARAYAN MISHRA VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
412	WP(C)/0015798/2023	BIVIL SINGH VS COMMISSIONER, CBSE, NEW DELHI	CHITTARANJAN PATTNAIK VS	// 0 //
413	WP(C)/0015799/2023	SIPUN KUMAR KHUNTIA VS R.M., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
414	WP(C)/0015800/2023	RAGHUNATH DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
415	WP(C)/0015801/2023	RABINDRA KUMAR MALLIK VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
416	WP(C)/0015802/2023	AJAYA KUMAR ROUT VS R.M., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
417	WP(C)/0015803/2023	SANJIP MEHER VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
418	WP(C)/0015804/2023	ANNAPURNA GAHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
419	WP(C)/0015805/2023	FANI KUMAR MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //

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420	WP(C)/0015806/2023	SUJIT SINGH VS STATE OF ODISHA	SANJEEB KUMAR DAS VS	// 0 //
421	WP(C)/0015807/2023	RAMESH DAS VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
422	WP(C)/0015808/2023	RATHA MEHER VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
423	WP(C)/0015809/2023	FOKAN KUMAR PATNAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY(1) VS	// 0 //
424	WP(C)/0015810/2023	SARBESWAR SAHOO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
425	WP(C)/0015811/2023	CHITTARANJAN NAYAK VS CHHALU MAJHI	LAXMAN BHOI VS	// 0 //
426	WP(C)/0015812/2023	SURENDRA KUMAR KHATUA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
427	WP(C)/0015813/2023	SURENDRA MEHER VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
428	WP(C)/0015814/2023	SUBHADRA NAIK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
429	WP(C)/0015815/2023	JITENDRA BISWAL VS THE COMMNR. OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
430	WP(C)/0015816/2023	MANORANJAN BISWAL VS STATE OF ODISHA	BABITA KUMARI PATTANAIK VS	// 0 //
431	WP(C)/0015817/2023	PABITRA MOHAN BEHERA	MOHIT AGARWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0015818/2023	ADYASHA PRIYADARSHINI JENA	SANGRAM MISHRA	//
		VS	VS	0
		THE COMMNR., NAVODAYA VIDYALAYA SAMITI, UTTAR PRADESH		//
433	WP(C)/0015819/2023	IPSITA MOHANTY	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0015820/2023	KANAKALATA MALLICK	NATABAR PANDA	//
		VS	VS	0
		THE INCOME TAX OFFICER, WARD-1(1), CUTTACK		//
435	WP(C)/0015821/2023	M/S BANSAL INFRAPROJECTS PVT. LTD., BOLANGIR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0015822/2023	SURENDRA MAHARANA	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0015823/2023	M/S MAA SARALA ISPAT UDYOG, CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
438	WP(C)/0015824/2023	PRADEEP KUMAR KHILAR	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		INDUSIND BANK LTD., BBSR		//
439	WP(C)/0015825/2023	BASANTA ROHIDAS	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0015826/2023	RABINARAYAN SENAPATI	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0015827/2023	M/S MAA SARALA ISPAT UDYOG, CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
442	WP(C)/0015828/2023	MEENA KEDIA	BIJAY PANDA	//
		VS	VS	0

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443	WP(C)/0015829/2023	THE ADDL. CT AND GST OFFICER, MAYURBHANJ CIRCLE, BALASORE BIMALESWAR TRIPATHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()
444	WP(C)/0015830/2023	ABHAYA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// ()
445	WP(C)/0015831/2023	AJIT KUMAR DAS VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// ()
446	WP(C)/0015832/2023	BHAGIRATHI SUTAR VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// ()
447	WP(C)/0015833/2023	RABINARAYAN BEHERA VS COLLECTOR, NUAPADA	KANANBALA ROY CHOUDHURY VS	// ()
448	WP(C)/0015834/2023	TUNU NAIK VS STATE OF ODISHA	JNYANANDA PANDA VS	// ()
449	WP(C)/0015835/2023	DEBADATTA MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
450	WP(C)/0015836/2023	PRAFULLA KUMAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// ()
451	WP(C)/0015837/2023	SUBHRAKANTA ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
452	WP(C)/0015838/2023	MITHILA MALI VS STATE OF ODISHA	JNYANANDA PANDA VS	// ()
453	WP(C)/0015839/2023	SANDIP KUMAR DHAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()



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454	WP(C)/0015840/2023	TRINATH MALI VS STATE OF ODISHA	JNYANANDA PANDA VS	// 0 //
455	WP(C)/0015841/2023	SUKANTI DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
456	WP(C)/0015842/2023	PRAFULLA KUMAR SAHOO VS COMMISSIONER OF CT AND GST, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
457	WP(C)/0015843/2023	TRINATH MISHRA VS THE SECY., S AND ME DEPT., BBSR	GEETANJALI MAJHI VS	// 0 //
458	WP(C)/0015844/2023	M/S PGL PROJECTS PVT. LTD., KHURDA VS SETTLEMENT OFFICER, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
459	WP(C)/0015845/2023	RABINDRA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
460	WP(C)/0015846/2023	SUSMITA BISWAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
461	WP(C)/0015847/2023	JOGESWAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
462	WP(C)/0015848/2023	BABITA PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
463	WP(C)/0015849/2023	CHITARANJAN JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
464	WP(C)/0015850/2023	RABINDRA BHOI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
465	WP(C)/0015851/2023	GAYADHAR DAS	SATYAJIT MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0015852/2023	GANAPATI EDUCATIONAL TRUST, CUTTACK	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0015853/2023	ROURKELA INSTITUTE OF MANAGEMENT STUDIES, BOWLING MAYAK		//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0015854/2023	SK.ASIF ALI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0015855/2023	ASHOK KUMAR SATAPATHY	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0015856/2023	AKSHAYA KUMAR DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0015857/2023	TILOTTAMA SEN	NILA MADHAB PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0015858/2023	KALPANA SETHI	SIBA PRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0015859/2023	GANAPATI EDUCATIONAL TRUST, CUTTACK	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0015860/2023	BANSIDHAR MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0015861/2023	JAYASINGH BHOI	SIDHARTHA DAS	//
		VS	VS	0
		DISTRICT TENDER COMMITTEE, BARGARH		//
476	WP(C)/0015862/2023	NIHAR RANJAN JENA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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477	WP(C)/0015863/2023	STATE OF ODISHA CHANDRA MOHAN SINGH VS	SUBHANKAR ROUT VS	// // ()
478	WP(C)/0015864/2023	STATE OF ODISHA GITA SINGH VS	GYANESWAR SATPATHY VS	// // ()
479	WP(C)/0015865/2023	STATE OF ODISHA RASHMI RANJAN DAS VS	ATMAJIT MANMITH DAS VS	// // ()
480	WP(C)/0015866/2023	STATE OF ODISHA PRAGNYA PARAMITA SWAIN VS	SARAT CHANDRA DASH VS	// // ()
481	WP(C)/0015867/2023	STATE OF ODISHA HI TECH INSTITUTE OF INFORMATION TECHNOLOGY, KONARK VS	JAGADIPAN PATTANAIK VS	// // ()
482	WP(C)/0015868/2023	THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEWDELHI AMRUTANSU PATTANAYAK VS	BINI MISHRA VS	// // ()
483	WP(C)/0015869/2023	THE COLLECTOR AND DM, BALASORE SUCHISATWA ROUL VS	SONITA BISWAL VS	// // ()
484	WP(C)/0015870/2023	STATE OF ODISHA CHARAN BISWAL VS	RANJAN KUMAR ROUT VS	// // ()
485	WP(C)/0015871/2023	COLLECTOR AND D.M., JAGATSINGHPUR SWAMI VIVEKANANDA COLLEGE OF NURSING, BALASORE VS	SIDDHANT MISHRA VS	// // ()
486	WP(C)/0015872/2023	STATE OF ODISHA M/S. SRIKANTA KUMAR SAHOO VS	LAXMI NARAYAN SAHOO VS	// // ()
487	WP(C)/0015873/2023	CT AND GST OFFICER, CUTTACK-II CIRCLE, CUTTACK ARSS INFRASTRUCTURE PROJECTS LTD., SHERIDIAN VS	SHERIDIAN SUOURAV VS	// // ()
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BBSR		//

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488	WP(C)/0015874/2023	DATTA HARI ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
489	WP(C)/0015875/2023	BRIJESH RAO VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
490	WP(C)/0015876/2023	SHAIENDRA KUMAR AGARWAL VS INCOME TAX OFFICER, WARD 1, ROURKELA	KSHIROD KUMAR SAHOO VS	// 0 //
491	WP(C)/0015877/2023	CHAITANYA DHARUA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
492	WP(C)/0015878/2023	SANGHAMITRA BISWAL VS DIKHSIT KUMAR SWAIN	ALOK KUMAR MOHAPATRA VS	// 0 //
493	WP(C)/0015879/2023	PADMANAVA NAIK VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
494	WP(C)/0015880/2023	JYOTSNAMAYEE SAMAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
495	WP(C)/0015881/2023	KARTIKA MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
496	WP(C)/0015882/2023	GANESH NAIK VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
497	WP(C)/0015883/2023	MANMOHAN PATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
498	WP(C)/0015884/2023	KISHORE CHANDRA RATH VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
499	WP(C)/0015885/2023	PRAFULLA KUMAR SARANGI	SOUMYA DEV RAY	//

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		VS	VS	()
500	WP(C)/0015886/2023	STATE OF ODISHA KRUSHNA KUMARI PANI	BEDA PRAKASH PANDA	//
		VS	VS	()
501	WP(C)/0015887/2023	STATE OF ODISHA HARISHANKAR PRADHAN	HRUDANANDA MOHAPATRA	//
		VS	VS	()
502	WP(C)/0015888/2023	STATE OF ODISHA KRUSHNA KUMARI PANI	BEDA PRAKASH PANDA	//
		VS	VS	()
503	WP(C)/0015889/2023	STATE OF ODISHA MANASWINI PANDA	SUSANTA KUMAR MISHRA	//
		VS	VS	()
504	WP(C)/0015890/2023	THE B.M., STATE BANK OF INDIA PURNA CH. MALIK	CHHITTA RANJAN PATTNAIK	//
		VS	VS	()
505	WP(C)/0015891/2023	STATE OF ODISHA DHANESWAR SETHI	LALIT MOHAN NANDA	//
		VS	VS	()
506	WP(C)/0015892/2023	THE EXECUTIVE ENGINEER, RURAL WORKS BINOD KUMAR TIBAREWAL	DIV NO II, NAYAGARH RANJAN KUMAR ROUT	//
		VS	VS	()
507	WP(C)/0015893/2023	STATE OF ODISHA SAMIR KUMAR ROUSTRAY	TRILOCHAN PANIGRAHI	//
		VS	VS	()
508	ABLAPL/0004841/2023	SUJATA PATASANI RAJUA MALIK	BHABANI SANKAR MISHRA	//
		VS	VS	()
509	ABLAPL/0004842/2023	STATE OF ODISHA TIKILI MALLIK	BHABANI SANKAR MISHRA	//
		VS	VS	()
510	ABLAPL/0004843/2023	STATE OF ODISHA PAPU MALIK	BHABANI SANKAR MISHRA	//
		VS	VS	()

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511	ABLAPL/0004844/2023	STATE OF ODISHA BHAGABAN ROUT VS	BICHITRA NARAYAN SATAPATHY VS	// ERASAMA /166 /2023 ()
512	ABLAPL/0004845/2023	STATE OF ODISHA DIPU MALIK VS	BHABANI SANKAR MISHRA VS	// JAKHAPURA /7 /2023 ()
513	ABLAPL/0004846/2023	STATE OF ODISHA DEBASISH ROUT VS	RAGHUNATH SINGH VS	// CHANDANPUR /99 /2023 ()
514	ABLAPL/0004847/2023	STATE OF ODISHA DHANESWAR SAHOO @ MUNA VS	ASIT KUMAR JENA VS	// DHARMASALA /293 /2023 ()
515	ABLAPL/0004848/2023	STATE OF ODISHA PRABIRA @ SUKADEV KHATUA VS	BICHITRA NARAYAN SATAPATHY VS	// KUJANGA /164 /2023 ()
516	ABLAPL/0004849/2023	STATE OF ODISHA BIKRAM PRASAD JENA VS	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /2 /2023 ()
517	ABLAPL/0004850/2023	STATE OF ODISHA KANHA @ BISWA RANJAN PAHI VS	SAUMYA RANJAN PRADHAN VS	// KUAKHIA /138 /2023 ()
518	ABLAPL/0004851/2023	STATE OF ODISHA RAJESH KUMAR PANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
519	ABLAPL/0004852/2023	STATE OF ODISHA BALARAM SELEMA VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /34 /2011 ()
520	ABLAPL/0004853/2023	STATE OF ODISHA AMIR KHAN VS	SMRUTI RANJAN ROUT VS	// MANGALA BAG /115 /2023 ()
521	ABLAPL/0004854/2023	STATE OF ODISHA KALU@SOMANATH JENA VS	MANORANJAN ACHARYA VS	// NAYAGARH /42 /2022 ()
		STATE OF ODISHA		//

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522	ABLAPL/0004855/2023	RAJU BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /151 /2023 () //
523	ABLAPL/0004856/2023	GITANJALI BISWAL VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	CHAULIAGANJA /328 /2022 () //
524	ABLAPL/0004857/2023	PARSHURAM RANA VS STATE OF ODISHA	RAMAKANTA PANDA VS	RUPSA /47 /2022 () //
525	ABLAPL/0004858/2023	PRASANTA NAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /109 /2020 () //
526	ABLAPL/0004859/2023	PRAVEN KUMAR DASH VS STATE OF ODISHA	SANJAY KUMAR DAS VS	BHARATPUR PS /183 /2023 () //
527	ABLAPL/0004860/2023	PROF. DR. PRADIPTA KUMAR MISHRA VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	LAXMISAGAR P.S. /178 /2023 () //
528	ABLAPL/0004861/2023	GOBARDHAN MAHAKUD VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /42 /2023 () //
529	ABLAPL/0004862/2023	DIPTIKANTA BISWAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	KHANTAPADA /92 /2023 () //
530	ABLAPL/0004863/2023	SUBASHIS JENA VS STATE OF ODISHA	SANDIPANI NAYAK VS	/ /0 () //
531	ABLAPL/0004864/2023	PRANAPA @ PRATAP CHANDRA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	AUL /366 /2023 () //
532	ABLAPL/0004865/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	AUL /366 /2023 () //
533	ABLAPL/0004866/2023	SOUBHAGYA MOHAPATRA @ SOUBHAGYA DAS	SABYASACHI MISHRA	KANTABANIA PS /50 /2023

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		VS	VS	()
534	ABLAPL/0004867/2023	STATE OF ODISHA DAMBARU HARPAL@ HARIJAN	ABHILASH MISHRA	// BHAWANIPATNA TOWN /137 /2023
		VS	VS	()
535	ABLAPL/0004868/2023	STATE OF ODISHA HAJARI SAHU	JYOTIRMAYA SAHOO	// KABISURYANAGAR /281 /2023
		VS	VS	()
536	ABLAPL/0004869/2023	STATE OF ODISHA PRADYUMNA SAHOO	PANCHANAN PANIGRAHI	// BHUBAN /163 /2023
		VS	VS	()
537	ABLAPL/0004870/2023	STATE OF ODISHA BASANTI ROUT	SURYAKANTA DWIBEDI	// ERASAMA /95 /2023
		VS	VS	()
538	ABLAPL/0004871/2023	STATE OF ODISHA PRASANTA KUMAR DASH	BISWAJIT NAYAK	// BADACHANA /70 /2023
		VS	VS	()
539	ABLAPL/0004872/2023	STATE OF ODISHA SAMBIT MALLIK @ LIPU MALLIK	ARUN KUMAR DAS (1)	// DHENKANAL TOWN /52 /2023
		VS	VS	()
540	ABLAPL/0004873/2023	STATE OF ODISHA SAMBHU SETHI	JYOTIRMAYA SAHOO	// KHURDA MODEL /182 /2023
		VS	VS	()
541	ABLAPL/0004874/2023	STATE OF ODISHA PRATAP JANI	SURYA NARAYAN MISHRA	// NARLA /252 /2022
		VS	VS	()
542	ABLAPL/0004875/2023	STATE OF ODISHA INDIRA PRADHAN	KALI PRASAD MOHANTY	// PIPLI /175 /2023
		VS	VS	()
543	ABLAPL/0004876/2023	STATE OF ODISHA SWARUP MAHANANDIA	PRABIR KUMAR RAY	// POTTANGI /3 /2022
		VS	VS	()
544	ABLAPL/0004877/2023	STATE OF ODISHA RAKESH SUTAR	PRAMOD RANJAN BEHERA	// BARANGA /1 /2023
		VS	VS	()



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545	ABLAPL/0004878/2023	STATE OF ODISHA BANTY@JUDHISTHIR JENA VS	SATYAJIT MOHAPATRA VS	// BALIANTA P.S. /107 /2023 ()
546	ABLAPL/0004879/2023	STATE OF ODISHA SK JABID @ BIRA @ BIRU VS	HARIPAD MOHANTY VS	// DARGHA BAZAR /93 /2023 ()
547	ABLAPL/0004880/2023	STATE OF ODISHA ALIO MANDAL @ ELIYA MANDAL VS	JYOTIRMAYA SAHOO VS	// ADVA /69 /2023 ()
548	ABLAPL/0004881/2023	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS	MANORANJAN MUDUL VS	// KANPUR /112 /2022 ()
549	ABLAPL/0004882/2023	STATE OF ODISHA BHARADWAJ MISHRA VS	SIDDHARTH GOUTAM DAS VS	// BADAGODA P.S. /85 /2023 ()
550	ABLAPL/0004883/2023	STATE OF ODISHA MANISH MAHARANA VS	SUDARSAN BEHERA VS	// RANPUR /101 /2023 ()
551	ABLAPL/0004884/2023	STATE OF ODISHA SAROJ KUMAR MOHANTY VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /131 /2023 ()
552	ABLAPL/0004885/2023	STATE OF ODISHA ASHOK KUMAR MOHARANA VS	BIDYALOK MOHAPATRA VS	// BADAGODA P.S. /251 /2023 ()
553	ABLAPL/0004886/2023	STATE OF ODISHA BISWANATHA MOHARANA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// BADAGODA P.S. /251 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :12/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2023 CRLMA/155/2023	JAYRAM SETHY-MP	RANJAN KUMAR NAYAK
2	16/2023 OJC/1785/2001	SUBAS CH.MOHAPATRA-MP	M/S DAYANAND MOHAPATRA,M.R.PRADHAN,J.BARI
3	26/2023 WPCRL/47/2023	BICHITRA PADHI-MP	H.K.MALIK
4	107/2023 WPC(OAC)/1584/2015	PRADEEP KUMAR MOHANTY-MP	JITENDRA KUMAR LENKA
5	169/2023 CRLMP/668/2023	SAFFIRAN BIBI-MP	
6	169/2023 RVWPET/178/2023	DIRECTOR,SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT	MONOJ KUMAR KHUNTIA,A.G.A
7	170/2023 RVWPET/178/2023	DIRECTOR,SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT	MONOJ KUMAR KHUNTIA,A.G.A
8	171/2023 RVWPET/179/2023	BIJAY PRASAD KANUNGO-MP	DR. SUJATA DASH
9	172/2023 RVWPET/181/2023	RABINDRANATH LENKA-MP	SAMEER KUMAR DAS
10	173/2023 RVWPET/182/2023	ITISHREE SWAIN-MP	SAMEER KUMAR DAS
11	174/2023 RVWPET/184/2023	ITISHREE SWAIN-MP	SAMEER KUMAR DAS
12	175/2023 RVWPET/185/2023	BISHALAKSHI DEVI-MP	SUBHENDU KUMAR PARIDA
13	176/2023 MATA/104/2018	BABU CHARAN PATRA-MP	M/S.SMT.SUJATA JENA
14	177/2023 MATA/164/2023	BIMALA ROUT-MP	SIDHESWAR MOHANTY
15	197/2023 TRP(C)/176/2023	GAYATRI SATAPATHY-MP	
16	198/2023 RPFAM/250/2022	BABUL KUMAR PANDA-MP	BISWA PRAKASH DHAL
17	199/2023 TRP(C)/178/2023	MANO RANJITA BEHERA-MP	RESHMA BEHERA
18	212/2023 CONTC/3386/2022	MD.KASIM ALI-MP	M/S. SATYA BRATA RATH
19	354/2023 CRLREV/257/2023	SUKHLAL MUNDA-MP	ABHAYA KUMAR PARIDA
20	355/2023 CRLREV/258/2023	ARUN KUMAR ROUT-MP	SAMARENDRA MOHANTY
21	356/2023 CRLREV/258/2023	ARUN KUMAR ROUT-MP	SAMARENDRA MOHANTY
22	357/2023 CRLREV/259/2023	TAPAN KUMAR NAYAK-MP	NRUSINGH CHARAN ROUT
23	358/2023 CRLREV/260/2023	PAPI @ SOUMYA RANJAN BEHERA-MP	BIJAYA KUMAR RAGADA
24	359/2023 CRLREV/261/2023	SAROJ KUMAR ROUT-MP	SATYABRATA MOHANTY
25	385/2023 FAO/225/2023	D.M., M/S.NATIONAL INSURANCE CO. L.T.D.-MP	MAHITOSH SINHA
26	386/2023	DIVISIONAL MANAGER, ODISHA HUB, M/S. NATIONAL INSURANCE CO. L.T.D.-MP	SUBRANJAN SINGH

27	FAO/226/2023 387/2023	SANATAN JENA-MP	BIBHUTI BHUSAN NANDA
28	FAO/227/2023 388/2023	SANATAN JENA-MP	BIBHUTI BHUSAN NANDA
29	FAO/227/2023 389/2023	SANATAN JENA-MP	BIBHUTI BHUSAN NANDA
30	FAO/227/2023 390/2023	EXECUTIVE ENGINEER, TPNODL, BASTA ELECTRICAL DIVISION, BMDASORE-MP	PRADIP KUMAR NAYAK
31	FAO/228/2023 516/2023	RANGU RAMA RAO-MP	DEEPALI MAHAPATRA
32	RSA/191/2023 517/2023	M/S. HINDUSTAN PETROLEUM CORPN. LTD.-MP	SRINIVAS PATNAIK
33	RSA/192/2023 518/2023	SUBASI MALIKA @ SUBASINI MALIKA-MP	AMIT PRASAD BOSE
34	RSA/193/2023 519/2023	PRADIP KUMAR NAYAK-MP	KISHORE KUMAR MISHRA
35	CMP/547/2023 519/2023	BASANTA @ BASANTA KUMAR PARIDA-MP	TANMAY MISHRA
36	RSA/194/2023 520/2023	MANAS RANJAN PARIDA-MP	SAMIR KUMAR MISHRA
37	CMP/549/2023 520/2023	BASANTA @ BASANTA KUMAR PARIDA-MP	TANMAY MISHRA
38	RSA/194/2023 521/2023	MALLIK NAZU-MP	DEEPALI MAHAPATRA
39	CMP/550/2023 521/2023	BASANTA @ BASANTA KUMAR PARIDA-MP	TANMAY MISHRA
40	RSA/194/2023 522/2023	ACHYUT NARAYAN PARIDA-MP	MAHESWAR MOHANTY
41	CMP/206/2022 522/2023	BALARAM DAS-MP	BIBEKANANDA BHUYAN
42	RSA/195/2023 523/2023	MANAMOHAN PRADHAN-MP	TUSAR KUMAR MISHRA
43	CMP/551/2023 523/2023	SUBASI MALIKA@SUBASINI MALIKA-MP	AMIT PRASAD BOSE
44	RSA/196/2023 524/2023	ANIL KUMAR AGRAWAL-MP	SUMITRA MOHANTY
45	CMP/556/2023 524/2023	SUBASI MALIKA@SUBASINI MALIKA-MP	AMIT PRASAD BOSE
46	RSA/196/2023 525/2023	ANIL KUMAR AGRAWAL-MP	SUMITRA MOHANTY
47	CMP/556/2023 728/2023	NOORJAHAN BIBI@KHATOON-MP	SOMANATH MITRA
48	BLAPL/3412/2023 729/2023	TIKESWAR DEO-MP	
49	BLAPL/1452/2023 730/2023	TUNA BEHERA-MP	
50	BLAPL/12936/2022 731/2023	ARUNA SETHI-MP	ACHYUTANANDA PATNAIK
51	BLAPL/10641/2022 732/2023	MANOJ DIGAL-MP	ASHOK SAHOO
52	BLAPL/5437/2023 733/2023	KESHAB CHANDRA MOHAPATRA-MP	
53	BLAPL/2329/2023 734/2023	ALOK RANJAN UDGATA-MP	DUSHMANTA SAHOO
54	BLAPL/5021/2023 735/2023	DINABANDHU BEHERA-MP	
55	BLAPL/253/2023 798/2023	OFFICER IN CHARGE, T.P. CELL, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	
56	MACA/473/2022 799/2023	GITANJALI BEHERA-MP	SUSANT KUMAR MOHANTY
57	MACA/453/2023 800/2023	GITANJALI BEHERA-MP	SUSANT KUMAR MOHANTY
	MACA/453/2023		

58	801/2023 MACA/454/2023	JYOTSNARANI SAHOO-MP	SUSANT KUMAR MOHANTY
59	802/2023 MACA/455/2023	NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
60	803/2023 MACA/455/2023	NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
61	804/2023 MACA/455/2023	NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
62	805/2023 MACA/269/2023	NATIONAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
63	806/2023 MACA/457/2023	MANAGER, LEGAL CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
64	807/2023 MACA/458/2023	CHOLA MANDALAM INSURANCE COMPANY LTD.-MP	G.P DUTTA
65	808/2023 MACA/459/2023	MANAGER, ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	G.P DUTTA
66	809/2023 MACA/460/2023	MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
67	810/2023 MACA/461/2023	D.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
68	945/2023 ABLAPL/3420/2023	JITENDRA SWAIN @ JITU-MP	
69	946/2023 ABLAPL/3256/2023	MAHENDRA PARIDA @ MAHENDRA KUMAR PARIDA-MP	
70	947/2023 ABLAPL/3499/2023	HUSNARA BEGUM-MP	
71	948/2023 ABLAPL/3501/2023	MAHAMMAD SARAFARAJ-MP	
72	949/2023 ABLAPL/3526/2023	YASHUB MAHAMMAD-MP	
73	950/2023 ABLAPL/2816/2023	MUNA @ NIRANJAN PATRA-MP	
74	951/2023 ABLAPL/5969/2022	PANKAJANI DILA-MP	
75	952/2023 ABLAPL/13740/2022	PRASANTA KUMAR HARICHANDAN-MP	
76	953/2023 ABLAPL/3952/2021	GITANJALI PATTNAIK-MP	PRANAY SWAIN
77	954/2023 ABLAPL/15220/2022	CHAINA SETHY @ DHIRENDRA SETHY @ SETHI-MP	SMRUTI RANJAN ROUT
78	955/2023 ABLAPL/2880/2023	RASHMILATA BEHERA-MP	
79	956/2023 ABLAPL/3199/2021	DIBYAJYOTI MAJHI @ PUPU MAJHI-MP	
80	957/2023 ABLAPL/3493/2023	PARSHURAM RANA-MP	
81	958/2023 ABLAPL/19032/2016	ARUN PARIDA-MP	
82	959/2023 ABLAPL/13365/2022	SAMIR KUMAR BAL-MP	SUSANT SEKHAR MOHAPATRA
83	960/2023 ABLAPL/564/2023	RENUBALA SAHU-MP	
84	961/2023 ABLAPL/12760/2022	RAMANI RANJAN KHAMARI-MP	
85	962/2023 ABLAPL/13221/2022	TRINATH TANDI-MP	
86	963/2023 ABLAPL/2716/2023	ANANTA BASUDEV MOHANTY-MP	
87	964/2023 ABLAPL/2717/2023	DILESWAR PRADHAN-MP	
88	965/2023 ABLAPL/2429/2023	KAILASH PRADHAN-MP	
89	1182/2023	MAMATA DEY-MP	SAROJ MOHARANA

90	CRLA/534/2023 1183/2023	MAMATA DEY-MP	SAROJ MOHARANA
91	CRLA/534/2023 1184/2023	AKSHYA @ AKSHAY PARIDA-MP	ARUN KUMAR SAHU
92	CRLA/536/2023 1185/2023	AKSHYA @ AKSHAY PARIDA-MP	ARUN KUMAR SAHU
93	CRLA/536/2023 1186/2023	AKSHYA @ AKSHAY PARIDA-MP	ARUN KUMAR SAHU
94	CRLA/536/2023 1187/2023	PRATAP KUMAR BISWAL-MP	CHANDAN SAMANTARAY
95	CRLA/347/2023 1188/2023	NARAYAN SAHU-MP	BHARATI DASH
96	CRLA/538/2023 1189/2023	NARAYAN SAHU-MP	BHARATI DASH
97	CRLA/538/2023 1650/2023	SK. SAIRAJ @ SIROJ-MP	ASHOK KUMAR SAHOO
98	CRLMC/2331/2023 1651/2023	BHABANI SHANKAR OJHA@BABU-MP	
99	CRLMC/27/2022 1652/2023	ASHOK BEHERA-MP	BIKRAM CHANDRA GHADEI
100	CRLMC/2332/2023 1653/2023	JAGATJIVAN PANI-MP	PRANAYA KUMAR DASH
101	CRLMC/2333/2023 1654/2023	JAGATJIVAN PANI-MP	PRANAYA KUMAR DASH
102	CRLMC/2334/2023 1655/2023	MOHAN KUMAR SAHOO-MP	SUMIT SEKHAR PATTANAİK
103	CRLMC/2335/2023 1656/2023	PRADEEP KUMAR AGARWAL@PAPPU-MP	ARUN KUMAR PATRA
104	CRLMC/1553/2023 1657/2023	DUSHASAN PRADHAN-MP	PRAVASH CHANDRA JENA
105	CRLMC/2342/2023 1658/2023	BHAGABAN BEHERA-MP	CHITTA RANJAN SAHU
106	CRLMC/2343/2023 1659/2023	SANU @ SANATAN PRADHAN-MP	
107	CRLMC/972/2020 1660/2023	AHMAD ALLI @ ALI-MP	ANIRUDHA DAS
108	CRLMC/2344/2023 1661/2023	SANJAY KUMAR ROUL-MP	
109	CRLMC/1873/2019 1662/2023	SARADA PRASAD SAMANTARAY-MP	ACHYUTANANDA PATTANAİK
110	CRLMC/2347/2023 1663/2023	FLOWMORE LTD.-MP	SOHAN MISHRA
111	CRLMC/2350/2023 1664/2023	ABHINAVA DALUA-MP	CHANDANA MISHRA
112	CRLMC/2354/2023 2574/2023	ADDL. CHIEF SECY., G.A AND P.G., DEPT.-MP	SHAKTI PRASAD PANDA
113	WA/999/2023 2575/2023	ADDL. CHIEF SECY., G.A AND P.G., DEPT.-MP	SHAKTI PRASAD PANDA
114	WA/999/2023 2576/2023	ADDL. CHIEF SECY., G.A AND P.G., DEPT.-MP	SHAKTI PRASAD PANDA
115	WA/1000/2023 2577/2023	PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPT., BBSRA, O.A.	SMIRYA WILFARE DEPT., BBSRA, O.A.
116	WA/1000/2023 2578/2023	PRINCIPAL SECY. TO GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPT., BBSRA, O.A.	SMIRYA WILFARE DEPT., BBSRA, O.A.
117	WA/557/2022 2579/2023	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
118	WA/266/2018 2580/2023	RENUBALA MISHRA-MP	M/S.BANSHIDHAR BAUG
119	7161/2023 WP(C)/15554/2023	RAMESH KUMAR MOHARANA-MP	BISWABIHARI MOHANTY
120	7162/2023 WP(C)/15590/2023	MANAS RANJAN SWAIN-MP	BHARAT BHUSAN ROURTRAY

121	7163/2023 WP(C)/15596/2023	SUKANTI DAS-MP	AUROVINDA MOHANTY
122	7164/2023 WP(C)/10605/2021	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST	SUNIVAS MOHANTY
123	7165/2023 WP(C)/15600/2023	SACHINANDAN SAMANTRAY-MP	BIBEKANANDA BHUYAN
124	7166/2023 WP(C)/15607/2023	SAMARJIT MOHAPATRA-MP	BIBEKANANDA BHUYAN
125	7167/2023 WP(C)/15611/2023	ARUN KUMAR PANIGRAHI-MP	PRAVASH CHANDRA JENA
126	7168/2023 WP(C)/15612/2023	HIMANSU SEKHAR MUDULI-MP	SHASHI BHUSAN JENA
127	7169/2023 WP(C)/15613/2023	NABIN KUMAR PATEL-MP	DURGESH NARAYAN RATH
128	7170/2023 WP(C)/15617/2023	MANAS RANJAN PRAHARAJ-MP	SATYA RANJAN PATI
129	7171/2023 WP(C)/15637/2023	NIRMAL KUMAR RANA-MP	DEBABRATA DASH
130	7172/2023 WP(C)/15638/2023	ALEKHA SANYASI-MP	NIRANJAN PANDA
131	7173/2023 WP(C)/15639/2023	PROFULLA KUMAR GUNTHA-MP	SANAT KUMAR DAS
132	7174/2023 WP(C)/15640/2023	MEENA KUMARI @ MEENA KUMARI ROUT-MP	SUSMITA PATTNAIK
133	7175/2023 WP(C)/15641/2023	KRUSHNANANDA GOSWAMY-MP	PRASANNA KUMAR MISHRA
134	7176/2023 WP(C)/15642/2023	JANAKI BAGE-MP	UPENDRA KUMAR SAMAL
135	7177/2023 WP(C)/3858/2019	S.K. AHMED HOSSAIN-MP	M/S SOMANATH MISHRA
136	7178/2023 WP(C)/3857/2019	S.K AHMED HOSSAIN-MP	M/S SOMANATH MISHRA
137	7179/2023 WP(C)/15646/2023	SANTOSH KUMAR PUJARI-MP	HIMADRI KUMAR BISWAL
138	7180/2023 WP(C)/37460/2020	THE GENERAL MANAGER NATIONAL INSURANCE COMPANY LTD	ARUN KISHOR MISHRA
139	7181/2023 WP(C)/14147/2023	KARUNAKAR MISHRA-MP	
140	7182/2023 WP(C)/14211/2023	SUMAN DASGUPTA-MP	
141	7183/2023 WP(C)/14212/2023	SABITA MANJARI DAS-MP	
142	7184/2023 WP(C)/14205/2023	SALILA SATAPATHY-MP	
143	7185/2023 WP(C)/20750/2022	MANOJ KUMAR BEHERA-MP	BIDYADHAR MANASINGH
144	7186/2023 WP(C)/15664/2023	ASHISH PATTNAIK-MP	SIDHARTHA DAS
145	7187/2023 WP(C)/14229/2023	SURESH CHANDRA SAHOO-MP	PITAMBAR ACHARYA
146	7188/2023 WP(C)/15673/2023	PRABHA TOPNO-MP	SHASHIBHUSAN BISWAL
147	7189/2023 WP(C)/15685/2023	PRAFULLA CHANDRA PADHI-MP	GOPINATH MISHRA
148	7190/2023 WP(C)/6702/2023	NETRANANDA BARAL-MP	UMA CHARAN MISHRA
149	7191/2023 WP(C)/15694/2023	DR. DEBABRATA SAHU-MP	AVIJIT MISHRA
150	7192/2023 WP(C)/15704/2023	URMILA NAIK-MP	SUBHAM AGRAWAL
151	7193/2023 WP(C)/15710/2023	DOLAMANI SAHU-MP	ARNAV DASH
152	7195/2023	DILESWAR DAS-MP	

153	WP(C)/1509/2019 7196/2023	SURENDRA PADHIARY-MP	MANOJ KUMAR MOHANTY
154	WP(C)/15728/2023 7197/2023	SANJUKTA PANDA-MP	M/S.S.J.PRADHAN
155	WP(C)/17361/2015 7198/2023	LOHIT KU.PRADHAN-MP	MR.S.J.PRADHAN
156	WP(C)/7703/2017 7199/2023	LOHIT KUMAR PRADHAN-MP	M/S.S.J.PRADHAN
157	WP(C)/16320/2018 7200/2023	LOHIT KUMAR PRADHAN-MP	M/S.S.J.PRADHAN
158	WP(C)/16319/2018 7201/2023	LOHIT KUMAR PRADHAN-MP	M/S.S.J.PRADHAN
159	WP(C)/16321/2018 7202/2023	LOHIT KUMAR PRADHAN-MP	M/S.S.J.PRADHAN
160	WP(C)/16220/2018 7203/2023	LOHIT KUMAR PRADHAN-MP	M/S.S.J.PRADHAN
161	WP(C)/16219/2018 7204/2023	LOHIT KUMAR PRADHAN-MP	M/S.S.J.PRADHAN
162	WP(C)/16217/2018 7205/2023	ABHAYA KUMAR MALLIK-MP	DIPTIRANJAN MOHAPATRA
163	WP(C)/1352/2021 7206/2023	RABINDRANATH DASH-MP	RAMANATH ACHARYA
164	WP(C)/15737/2023 7207/2023	RABINDRANATH DASH-MP	RAMANATH ACHARYA
165	WP(C)/15737/2023 7208/2023	KAMALA RANJAN TRIPATHY-MP	
166	WP(C)/12733/2023 7209/2023	SK. SIRAJUDDIN @ SK. SIRAJ @ SK. PIRU-MP	BISWAJIT MOHAPATRA
167	WP(C)/15747/2023 7210/2023	MADHUSMITA BADU-MP	PRASANTA KUMAR SATAPATHY
168	WP(C)/15756/2023 7211/2023	SARAT CHANDRA MISHRA-MP	
169	WP(C)/1414/2023 7212/2023	PARADEEP PHOSPHATES LTD., BBSR-MP	AISWARYA RAY
170	WP(C)/15766/2023 7213/2023	ANIL KUMAR MOHAPATRA-MP	RAMDAS ACHARY
171	WP(C)/15767/2023 7214/2023	RAJESH KUMAR AGARWAL-MP	
172	WP(C)/9502/2022 7215/2023	KAPIL SINGHAL-MP	
173	WP(C)/12872/2022 7216/2023	BIPIN MARTHA-MP	TANMAY MISHRA
174	WP(C)/15769/2023 7217/2023	SANDEEP CHANDAK-MP	SATYA SMRUTI MOHANTY
175	WP(C)/15773/2023 7218/2023	DEBENDRA KUMAR NAYAK-MP	SWADHIN KESARI SINGH
176	WP(C)/15776/2023 7219/2023	TAPAN KUMAR NAYAK-MP	SATYA SMRUTI MOHANTY
177	WP(C)/15777/2023 7220/2023	SUBRAT DAS-MP	SUBASH CHANDRA PUSPALAKA
178	WP(C)/15778/2023 7221/2023	M.C. OF THE WELFARE SCHOOL FOR THE BLIND, BALASORE-MP	DEBAPRAKASH KUMAR MOHAPATRA
179	WP(C)/15781/2023 7222/2023	MONU-MP	DEBABRATA RATH
180	WP(C)/15786/2023 7223/2023	UMIDISETTI SRINIVASU-MP	
181	WP(C)/27940/2021 7224/2023	ARNALU BIDIKA-MP	SUBASH CHANDRA PUSPALAKA
182	WP(C)/15789/2023 7225/2023	GOPAL KRUSHNA CHAKRA-MP	
183	WP(C)/20812/2019 7226/2023	MANMATH NATH NAYAK @ MANMATH NAYAK-MP	BIBHU PRASAD DAS
	WP(C)/15792/2023		

184	7227/2023 WP(C)/15793/2023	LAXMIDHAR NAYAK-MP	BIBHU PRASAD DAS
185	7228/2023 WP(C)/15800/2023	RAGHUNATH DAS-MP	SATYAJIT MOHAPATRA
186	7229/2023 WP(C)/29894/2022	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
187	7230/2023 WP(C)/26016/2022	JAYANTI MOHARANA-MP	BIREN SANKAR TRIPATHY
188	7231/2023 WP(C)/15803/2023	SANJIP MEHER-MP	ALOK KUMAR PANDA
189	7232/2023 WP(C)/7562/2023	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	PAMI RATH
190	7233/2023 WP(C)/20900/2012	CORE MINERALS-MP	M/S.PARTHA MUKHERJI
191	7234/2023 WP(C)/33713/2020	BISWAJIT PATTANAIAK-MP	RUDRA NARAYAN PARIJA
192	7235/2023 WP(C)/15808/2023	RATHA MEHER-MP	ALOK KUMAR PANDA
193	7236/2023 WP(C)/15813/2023	SURENDRA MEHER-MP	ALOK KUMAR PANDA
194	7237/2023 WP(C)/15811/2023	CHITTARANJAN NAYAK-MP	LAXMAN BHOI
195	7238/2023 WP(C)/15815/2023	JITENDRA BISWAL-MP	PRABODHA CHANDRA NAYAK
196	7239/2023 WP(C)/15816/2023	MANORANJAN BISWAL-MP	BABITA KUMARI PATTANAIAK
197	7240/2023 WP(C)/27768/2020	PRAVATI SAHOO-MP	
198	7241/2023 WP(C)/15820/2023	KANAKALATA MALLICK-MP	NATABAR PANDA
199	7242/2023 WP(C)/15822/2023	SURENDRA MAHARANA-MP	DEBASIS TRIPATHY
200	7243/2023 WP(C)/15823/2023	M/S MAA SARALA ISPAT UDYOG, CUTTACK-MP	KANANBALA ROY CHOUDHURY
201	7244/2023 WP(C)/15825/2023	BASANTA ROHIDAS-MP	UMESH CHANDRA PATNAIK
202	7245/2023 WP(C)/15827/2023	M/S MAA SARALA ISPAT UDYOG, CUTTACK-MP	KANANBALA ROY CHOUDHURY
203	7246/2023 WP(C)/15828/2023	MEENA KEDIA-MP	BIJAY PANDA
204	7247/2023 WP(C)/15829/2023	BIMALESWAR TRIPATHY-MP	GYANA RANJAN SETHI
205	7248/2023 WP(C)/15829/2023	BIMALESWAR TRIPATHY-MP	GYANA RANJAN SETHI
206	7249/2023 WP(C)/15837/2023	SUBHRAKANTA ROUT-MP	BISWABIHARI MOHANTY
207	7250/2023 WP(C)/15836/2023	PRAFULLA KUMAR DAS-MP	SATYAJIT MOHAPATRA
208	7251/2023 WP(C)/15835/2023	DEBADATTA MEHER-MP	KUNAL KUMAR SWAIN
209	7252/2023 WP(C)/15839/2023	SANDIP KUMAR DHAL-MP	BISWABIHARI MOHANTY
210	7253/2023 WP(C)/15841/2023	SUKANTI DAS-MP	SATYAJIT MOHAPATRA
211	7254/2023 WP(C)/15842/2023	PRAFULLA KUMAR SAHOO-MP	ANJAN KUMAR BISWAL
212	7255/2023 WP(C)/15845/2023	RABINDRA DAS-MP	SATYAJIT MOHAPATRA
213	7256/2023 WP(C)/15846/2023	SUSMITA BISWAL-MP	GOPINATH SETHI
214	7257/2023 WP(C)/15848/2023	BABITA PATEL-MP	KUNAL KUMAR SWAIN
215	7258/2023	GAYADHAR DAS-MP	SATYAJIT MOHAPATRA



216	WP(C)/15851/2023 7259/2023	GANAPATI EDUCATIONAL TRUST, CUTTACK-MP	SRIDHAR RATH
217	WP(C)/15852/2023 7260/2023	ROURKELA INSTITUTE OF MANAGEMENT STUDIES, ROURKELA-MP	DEBANKA PATTA
218	WP(C)/15853/2023 7261/2023	ASHOK KUMAR SATAPATHY-MP	MANMAYA KUMAR DASH
219	WP(C)/15855/2023 7262/2023	JAYASINGH BHOI-MP	SIDHARTHA DAS
220	WP(C)/15861/2023 7263/2023	AMRUTANSU PATTANAYAK-MP	BINI MISHRA
221	WP(C)/15868/2023 7264/2023	TUSARKANTA PADHI-MP	DURGA PRASANNA MISHRA
222	WP(C)/29560/2022 7265/2023	HI TECH INSTITUTE OF INFORMATION TECHNOLOGY, KORAPUT-MP	DEBANKA PATTA
223	WP(C)/15867/2023 7266/2023	TUSARKANTA PADHI-MP	SAMBHU CH.NATHSHARMA
224	WP(C)/29560/2022 7267/2023	SUCHISATWA ROUL-MP	SUNITA BISWAL
225	WP(C)/15869/2023 7268/2023	M/S. SRIKANTA KUMAR SAHOO-MP	LAXMI NARAYAN SAHOO
226	WP(C)/15872/2023 7269/2023	ARSS INFRASTRUCTURE PROJECTS PROJECTS LTD., KHORRAMPUR-MP	AMRUTANSU SOURAV
227	WP(C)/15873/2023 7270/2023	BRIJESH RAO-MP	SONITA BISWAL
228	WP(C)/15875/2023 7271/2023	SHAILENDRA KUMAR AGARWAL-MP	KSHIROD KUMAR SAHOO
229	WP(C)/15876/2023 7272/2023	SANGHAMITRA BISWAL-MP	ALOK KUMAR MOHAPATRA
230	WP(C)/15878/2023 7273/2023	JYOTSNAMAYEE SAMAL-MP	SAMIR KUMAR MISHRA
231	WP(C)/15880/2023 7274/2023	PRADEEP KUMAR KHILAR-MP	KRUSHNA CHANDRA DASH
232	WP(C)/15824/2023 7275/2023	HARISHANKAR PRADHAN-MP	HRUDANANDA MOHAPATRA
233	WP(C)/15887/2023 7276/2023	PRAFULLA KUMAR SARANGI-MP	SOUMYA DEV RAY
234	WP(C)/15885/2023 7277/2023	MANASWINI PANDA-MP	SUSANTA KUMAR MISHRA
235	WP(C)/15889/2023 7278/2023	PURNA CH. MALIK-MP	CHHITTA RANJAN PATTA
236	WP(C)/15890/2023 7279/2023	MANASWINI PANDA-MP	SUSANTA KUMAR MISHRA
237	WP(C)/15889/2023 7280/2023	DHANESWAR SETHI-MP	LALIT MOHAN NANDA
238	WP(C)/15891/2023 7281/2023	BINOD KUMAR TIBAREWAL-MP	RANJAN KUMAR ROUT
239	WP(C)/15892/2023 7282/2023	SAMIR KUMAR ROUSTRAY-MP	TRILOCHAN PANIGRAHI
240	WP(C)/15893/2023 7283/2023	SAMIR KUMAR ROUSTRAY-MP	TRILOCHAN PANIGRAHI